IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 111
CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal .... Petitioner
Vs.
Celebration City Projects Pvt. Ltd. .... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 20.11.2018

Coram:
Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS

For the Petitioner/Applicant : -
For the Respondent : Mr. Rakesh Wadhwa, Adv. for R-1 & R-3 to 7

ORDER

For order see, CP No. (IB)-740(PB)/2018.

20.11.2018
Ritu Sharma